

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.3293/2016

New Delhi, this the 27th day of September, 2016

**Hon'ble Mr. Sudhir Kumar, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Indu Chahar D/o Late R.S. Chahar
JNV Jojawar Pali Rajasthan Applicant

(By Advocate : Mr. Sarvajeet Kumar with Mr. Prashant Singh)

Versus

1. Navodaya Vidyalaya Samiti, through Commissioner
B-15, Institutional Area, Sector-62, Nodia(Delhi NCR)
2. U.O.I. Through Ministry of Human Resources &
Development Shastri Bhawan, New Delhi-110001.
3. Prem Lata, P.E.T. (Female)
Kuchaman City, Distt. Nagaur Rajasthan 341508
4. Kumund Shah, P.E.T. (Female)
JNV Dumra Tal Abdasa
Distt. Kutch Gujarat 370490 Respondents

ORDER (ORAL)

Hon'ble Mr. Sudhir Kumar Member (A)

Since the OA is not maintainable on the point of jurisdiction before this Tribunal, learned counsel for the applicant seeks leave and permission to withdraw the present OA. The OA is, therefore, dismissed as withdrawn.

**(Dr. Brahm Avtar Agrawal)
Member (J)**

/mk /

**(Sudhir Kumar)
Member A)**

